

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 109 (Mis.) /
II-15-19/2020

Bilaspur, dated 9 October, 2020

Following amendments are incorporated in Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017.

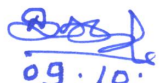
AMENDMENT

Column no. 4 & 5 of Sl. No. -11 of the First Schedule under the heading Class-III of the Chhattisgarh High Court Services (Appointment, Conditions of Service and Conduct) Rules, 2017, is substituted with the following:-

Source & Method of Appointment	Minimum Qualification & experience
4	5
<p>1. 70% posts shall be filled up by direct recruitment through competitive examination.</p> <p>2. 20% posts shall be filled up by promotion from amongst the qualified Class-IV employees subject to suitability and strictly on the basis of seniority-cum-fitness. The promotion shall be made in the ratio of 1:3 vis-a-vis Staff Car Drivers and other Class-IV employees.</p> <p>3. 10% posts shall be filled-up by promotion through limited competitive examination strictly on the basis of merit amongst the Class-IV employees (including Contingency Paid Employees) having minimum 07 years working experience from the date of appointment.</p> <p>Above promotion (20% & 10%) shall be based on the eligible candidates passing a qualifying test. The test comprising of (A) English Knowledge – making of small sentences, spellings, vocabulary etc. Maximum 25 marks (B) Knowledge of Computer Operation - Maximum 25 marks, (C) Knowledge of Computer Typing both in Hindi & English (Hindi @ 25 w.p.m. and English @ 30 w.p.m.) Maximum 25 marks each. The test shall be of total 100 marks and the employee concerned shall obtain a minimum of 40% marks (Ten out of Twenty Five) in each paper/subject namely (A) English Language (B) Computer Operation (C) Computer Typing (English) and Computer Typing (Hindi) to get qualified.</p> <p>Further, the selection for 20% promotion shall be made strictly on the basis of seniority from amongst those who qualify the Skill Test irrespective of the merit obtained in the Test and the selection shall be made on the basis of their 05 years' ACR Gradings/present work & conduct report. If any employee graded-D or below/not satisfactory in any of the year (out of 05 years), he/she may not be considered for promotion though he/she is qualified in the said test. As per qualification against 01 post, 02 candidates only may be called for said test strictly on seniority basis who have completed minimum 05 years of service (including the services rendered as Contingency Paid Employee).</p>	<p>1. For direct recruitment and 10% promotion (through limited competitive examination):-</p> <p>(a) Must be a graduate from any recognized University and; (b) One year diploma Course in computer from I.T.I. or any equivalent recognized Board/University.</p> <p>2. For 20% Promotion (subject to suitability)-</p> <p>(a) Must be a graduate from any recognized University and; (b) Must have working knowledge on computer.</p>

The amendment shall come into force with immediate effect.

By order of Hon'ble the Chief Justice


 09.10.2020
(Neelam Chand Sankhla)
 Registrar General

Endt. No. 8500 /
II-15-19/2020

Bilaspur, dated 9 October, 2020

Copy forwarded to:-

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
14. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
15. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
16. Registrar (Vigilance/I.&E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur,
17. The Principal Secretary, Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nawa Raipur (C.G.) - with a request to get it published in the Gazette immediately and send 10 copies of same to this Registry,
18. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
19. Additional Registrar (Judl./D.E. & E./Admn.), High Court of Chhattisgarh, Bilaspur,
20. Additional Directors (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
21. I/C Registrar (Computerization-cum-C.P.C.), High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court,
22. O.S.D., High Court of Chhattisgarh, Bilaspur,
23. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
24. All Additional Registrars, High Court of Chhattisgarh, Bilaspur,

25. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur,
26. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
27. All Assistant Registrars, High Court of Chhattisgarh, Bilaspur,
28. All Section Officers/Private Secretaries/Librarian, High Court of Chhattisgarh, Bilaspur,
29. Assistant Editor (I.L.R.)/Court Manager, High Court of Chhattisgarh, Bilaspur,

For information / necessary action.


9.8.2020

(Neelam Chand Sankhla)
Registrar General